## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

## UNSTARRED QUESTION NO:3828 ANSWERED ON:17.12.2012 IRREGULARITIES IN NH PROJECTS Patel Shri Bal Kumar;Shekhar Shri Neeraj;Siddeswara Shri Gowdar Mallikarjunappa;Singh Shri Yashvir;Sugavanam Shri E.G.

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government has received complaints regarding irregularities in National Highway Projects under implementation in the various States of the country;

(b) if so, the details thereof, State-wise during the last three years and the current year along with the action taken against the companies/officials involved in these irregularities;

(c) the details of prescribed time-frame, if any, for dealing with complaints of irregularities/corruption along with the State-wise details of the complaints whereupon no action has been taken so far along with the reasons therefor;

(d) whether the Government has blacklisted a number of companies during the period and if so, the details thereof; and

(e) whether the Government has lifted the ban imposed on some of these companies and if so, the reasons therefor?

## Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) Cases of irregularities in National Highway (NH) projects under implementation, whenever received, are examined and action is taken in accordance with the provisions of the contract agreements and the service rules. The State-wise details of cases of irregularities under investigation and also the cases of irregularity where action has been completed along with action taken against the companies/officials involved in these irregularities during last three years and the current year are at Annexure-I. Action on the cases under investigation shall depend on the outcome of the investigations. There is no time frame for such investigations.

(d) and (e) The State-wise details of companies black listed / debarred, companies on which ban was lifted and the reason thereof during last three years and the current year are at Annexure-II.